

**Central Administrative Tribunal  
Principal Bench, New Delhi**

**RA 33/2018  
OA 3379/2017  
MA No. 1758/2018**

**New Delhi, this the 02<sup>nd</sup> day of July, 2018**

**Hon'ble Mr. S.N. Terdal, Member(J)**

1. Union of India, through  
Its Secretary, Ministry of Defence,  
South Block, New Delhi.
2. Engineer in-Chief,  
Military Engineer Service,  
IHQ of Ministry of Defence (Army),  
Kashmir House, Rajaji Marg,  
New Delhi-11.
3. Director General (Pers.),  
Engineer-in-Chief's Branch,  
IHQ of Ministry of Defence (Army),  
Kashmir House, Rajaji Marg,  
New Delhi-11.
4. HQ. Chief Engineer (WAC),  
AF (Palam), Delhi Cantt-10.
5. Commander Works Engineer (AF),  
Palam, Delhi Cantt-10.
6. Garrison Engineer (AF), Palam,  
Delhi Cantt-110010.

..... Review Applicant

(Through : Mr. J.P. Tiwary)

**VERSUS**

1. Smt. Imarti Devi,  
W/o Late Sh. Soran Singh,  
Aged about 70 years,  
R/o H.No. 93/3, PMU, Air Force Station,  
Dadri Ghaziabad(UP) and late husband was  
Working as Mazdoor, Under G-E, (North),  
AD Palam, Delhi-Cantt-110010                         ..... Respondent

**ORDER (ORAL)**

MA No. 1758/2018 is allowed. The speaking order dated 27.03.2018 is taken on record. In view of the same, learned counsel for the review petitioner submits that his review has become infructuous.

2. In view of the above, RA is dismissed as having become infructuous.

**(S.N. Terdal)**  
**Member (J)**